

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 103
CP No. (IB)- 01/7/JPR/2024
Under Section 7 of IBC, 2016

In the matter of:

Small Industries Development Bank of India **Financial Creditor**

Versus

Shree R.N. Metals (India) Pvt. Ltd. ... **Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Financial Creditor : Saumil Sharma, Adv.
For the Corporate Debtor : Nitin Chhatwani, Adv.

ORDER

Heard Mr. Saumil Sharma, Adv. appearing on behalf of the Petitioner. Mr. Nitin Chhatwani, Adv. appearing on behalf of Mr. Nitesh Srivastava, Adv. for the Respondent who has recently met with an accident. Hence, unable to participate in the proceedings. Learned counsel for the Respondent seeks time to file reply. Reply, if any, may be filed within 3 weeks with an advance copy to the opposite counsel. List the matter on 22.05.2024.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

April 23, 2024